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Title: The Minister of Rural Development and Minister of Drinking Water and Sanitation laid a statement regarding the status of implementation of the recommendations contained in the 21st Report of the Standing Committee on Rural Development on Demands for Grants (2011-12), pertaining to the Department of Land Resources, Ministry of Rural Development.

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): Madam, I am laying this Statement on the status of implementation of the recommendations contained in the 21st Report of the Standing Committee on Rural Development (15th Lok Sabha) in pursuance of Direction 73 A of the hon. Speaker, Lok Sabha vide Lok Sabha Bulletin –Part II dated September 1, 2004.

The 21st Report of the Standing Committee on Rural Development (15th Lok Sabha) was presented in the Lok Sabha on 26.08.2011. The Report relates to the examination of Demands for Grants of the Department of Land Resources for 2011-12. An Action Taken Report on the recommendations/observations contained in the Report of the Committee was sent to the Standing Committee on Rural Development on 27.1.2012.

The present status of implementation of various recommendations made by the committee is indicated in the Annexure to my statement which is laid on the Table of the House. I would request that this may be considered as read.
